

the democrats. There is no control of the bureaucrats over the democrats. To this date, there have been two classes—democrats and bureaucrats—in the Indian history. Now, real democracy has been introduced by these Bills. Our Prime Minister has given power to the rural masses under the three-tier system, that is, district level, State level and the Central level. India lives in lakhs of villages and thousands of cities. So, our country will definitely be grateful to him. In congratulate Shri Rajiv Gandhi for having given true democracy. I can say that he is the real and true architect of Indian democracy.

16.33 hrs.

STATEMENT REGARDING BODO  
AGITATION

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): Chief Minister, Assam met Home Minister today in his office. They discussed the issues pertaining to the current agitation started by the All Bodo Students Union and others in some parts of Assam. For the purpose of starting joint talks by the Assam Govt. with All Bodo Students Union, the leaders of the agitation and the Govt. of India in Delhi, the Chief Minister, Assam will send a communication to Home Minister. There was agreement between the Chief Minister and Home Minister on the question of making efforts to find a solution within the framework of the Constitution of India. They also appealed to the Leaders of the agitation to stop violence and withdraw all agitations including call for thousand hours' Bandh, in order to facilitate a negotiated solution.

CONSTITUTION (SIXTY-FOURTH  
AMENDMENT) BILL  
AND

CONSTITUTION (SIXTY-FIFTH AMEND-  
MENT) BILL—*CONTD*

[Translation]

DR. G.S. RAJHANS (Jhanjharpur): All those points that I wanted to make here have already been made leaving nothing for me to

speak. However, I would still like to submit two or three points. In addition to many other things done by him, Shri Rajiv Gandhi will always be remembered in the history for introducing these two important amending Bills. Only persons who went from village after village, can say as to how much people are enthusiastic in the country-side about the changes to be affected in the Panchayati Raj in the country and democracy reaching the grass root level. During the last winter, village Sarpanches and Gram Pradhans assembled in Delhi at the instance of the hon. Prime Minister and Shri Bhajan Lal. They returned from here fully satisfied. They were so much impressed with our hon. Prime Minister that they told the villagers in their respective villages that it was only Rajivji who was their true benefactor and no one else. At that time they expressed the apprehension that the opposition would definitely put one obstacle or the other in this work and their doubt has been found to be correct. I undertook tours of rural areas during the last summer and I found that there was lot of enthusiasm among the villagers about Jawahar Rozgar Yojana. Wherever I went, people requested me that copies of the speech delivered by the hon. Prime Minister in the Lok Sabha on 15-5-1989 at the time of introducing the Panchayati Raj Bill be circulated to all the Gram Pradhans and Sarpanches. The hon. Minister must be having a list of Sarpanches and Gram Pradhans with him. I would request the hon. Minister that he should arrange to despatch copies of hon. Prime Minister's speech to these people because newspapers do not reach the villages. Even if newspapers reach, all the matters are not covered in them. When the whole text will reach them through letters, they will remember the points for all times to come and circulate the same to others. I would, therefore, like to urge upon you to despatch the copies of hon. Prime Minister's speech to all Sarpanches and Gram Pradhans.

I shall conclude after making one or two more points. Nobody can deny the fact that a number of criminals have found place in the Assemblies of the States falling in the